



2026:AHC:45933

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 2167 of 2025

Smt Rajwati

.....Petitioner(s)

Versus

State Of U.P. And 10 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashok Kumar Singh, Ram Mangal Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. Sri Ashok Kumar Singh, learned counsel for the petitioner submits that instant writ petition may be dismissed as infructuous.
2. There is no oppose to the prayer as made by the learned counsel for the petitioner.
3. As such, instant writ petition is dismissed as infructuous.

February 27, 2026
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(Dinesh Pathak,J.)